

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**E.P No.6/2015 in Appeal No. 15 of 2011**

**Dated : 30<sup>th</sup> November 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Lanco Amarkantak Power Ltd., .... Appellant (s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr.Adv.  
Mr. Akhil Sibal  
Mr. Deepak Khurana  
Ms. Aditi Sharma  
Mr. Udai V.S. Rathore

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Avinash Menon  
Ms. Ranjitha Ramachandran for HPPC  
  
Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Ms. Nishtha Kumar for PTC  
  
Ms. Suparna Srivastava for CSPGCL

**ORDER**

We have heard learned counsel for the parties.

List the matter on **20.01.2016.**

**(T. Munikrishnaiah  
Technical Member**  
pr/kt

**(Justice Ranjana P. Desai)  
Chairperson**